FORM No. STK - 6 PUBLIC NOTICE

[Pursuant to sub-section (2) and sub-section (4) of section 248 of the Companies Act, 2013 and rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

GOVERNMENT OF INDIA

MINISTRY OF CORPORATE AFFAIRS
OFFICE OF THE REGISTRAR OF COMPANIES
No.7 A G T BUSINESS PARK, PHASE II, 1ST FLOOR, CIVIL AERODROME POST,
COIMBATORE, TAMIL NADU, 641014

Public Notice No. STK6 ROCCBE 2019 1

Date: 04.03.2019

Reference:

In the matter of striking off or removal of names of companies under section 248 (2) of the Companies Act, 2013 in respect of:

1	U01100TZ2008PTC014417	SRI VARADHA ANJANEYAA FARMS PRIVATE LIMITED
2	U01403TZ2014PTC020155	PS NATURO PRODUCTS SERVICES PRIVATE LIMITED
3	U02511TZ1992PTC003754	BLUEMOUNTAIN TREADS PRIVATE LIMITED
4	U17111TZ2010PTC015836	TRINITY COTSPIN PRIVATE LIMITED
5	U17299TZ2017PTC028699	SIEGER GARMENTS PRIVATE LIMITED
6	U17309TZ2017PTC028777	HWC VENTURES PRIVATE LIMITED
7	U18100TZ2016PTC028174	BENDITO LACE PRIVATE LIMITED
		MARKS PRINT AND MEDIA SOLUTIONS PRIVATE
8	U22200TZ2012PTC017744	LIMITED
9	U24299TZ2015PTC022084	MAHIL CHEMICALS INDIA PRIVATE LIMITED
10	U27109TZ1979PTC000839	SAILESWARAN STEELS PRIVATE LIMITED
		KIRTILAL KALIDAS JEWELLERY MANUFACTURERS
11	U27205TZ1991PTC003343	PRIVATE LIMITED
12	U29199TZ1999PTC008921	SBK ENTERPRISES PRIVATE LIMITED
13	U29220TZ2008PTC014585	ETA WELD TECH INDIA PRIVATE LIMITED
14	U29300TZ2017PTC028375	AVVNA EQUIPMENTS INDIA PRIVATE LIMITED
15	U31902TZ2012PTC017926	ECOLED ELECTRONICS PRIVATE LIMITED
		BRIGHT ELECTRO CONTROL EQUIPMENTS PRIVATE
16	U32109TZ2000PTC009388	LIMITED
17	U36900TZ2014PTC020823	VAGSYS TECHNOLOGIES PRIVATE LIMITED
18	U36919TZ2014PTC020722	YOGI CAMERON WELLNESS PRIVATE LIMITED
		COIMBATORE SOLAR ENERGY SOLUTIONS PRIVATE
19	U40108TZ2012PTC018438	LIMITED
20	U45201TZ2015PTC021361	SKYWALK PROMOTERS PRIVATE LIMITED
21	U50200TZ2013PTC020039	SUJATHA AUTOMOBILES PRIVATE LIMITED

के. लता परिमलावदना, आई.सी.एल.एस. K. LATHA PARIMALAVADANA, ICLS

कन्पनी पंजीयक REGISTRAR OF COMPANIES नोमगमाचू, कारावनूर TAMILNADU, COIMBATORE.

22	U51103TZ2011PTC017412	SITEXCITE TRADERS INDIA PRIVATE LIMITED
23	U51393TZ2008PTC014233	SPAN OFFICE SOLUTIONS INDIA PRIVATE LIMITED
24	U51909TZ2016PTC027750	SSS STEELS AND ALLOYS PRIVATE LIMITED
25	U51909TZ2016PTC027865	EIPORT COMMERCE PRIVATE LIMITED
26	U52100TZ2015PTC021364	MACALLEN SHOPPING INDIA PRIVATE LIMITED
		WORLDSTRIDE EDUVENTURES AND TOURS PRIVATE
27	U63040TZ2014PTC020784	LIMITED
28	U63040TZ2016PTC027795	STAYHAPPI PRIVATE LIMITED
		ANANTHA KARPAGA VINAYAGAR BENEFIT FUND
29	U65991TZ1994PLC005427	LIMITED
30	U65992TZ2003PTC010768	MANOARUN CHITS KOVAI PRIVATE LIMITED
		UDUMALAI SREE SUHASINI CHIT FUNDS PRIVATE
31	U65992TZ2014PTC020315	LIMITED
32	U72200TZ2000PTC012209	ENTECHSOLV SOFTWARE (INDIA) PRIVATE LIMITED
33	U72200TZ2015PTC021624	GAMENTEC SOLUTIONS PRIVATE LIMITED
		VIRTUSKILL TECHNOLOGY SOLUTIONS PRIVATE
34	U72900TZ2016OPC02 7 595	LIMITED (OPC)
35	U72900TZ2016PTC027542	SKYBEAN TECHNOLOGIES PRIVATE LIMITED
36	U72900TZ2016PTC027741	GRADIAN SOFTWARES PRIVATE LIMITED
37	U74120TZ2015PTC021711	ENTERPRISEENTITY TECHNOLOGIES PRIVATE LIMITED
38	U74120TZ2016PTC022354	CREATIVELY TECHNOLOGIES PRIVATE LIMITED
		GRAND HOLIDAY DESTINATION & RESORTS PRIVATE
39	U74999TZ2016PTC028059	LIMITED
40	U74999TZ2017PTC028959	HAP MART PRIVATE LIMITED
41	U74999TZ2018PTC030710	ANBAE HSE PRIVATE LIMITED
42	U74999TZ2018PTC030776	AITAC AVIATION PRIVATE LIMITED
43	U92190TZ2015PTC022099	GOODEARTH WELLNESS INDIA PRIVATE LIMITED
44	U93090TZ2014PTC020864	SPOUSEUP TECHNOLOGIES PRIVATE LIMITED

(1) Notice is hereby given that the Registrar of Companies had received applications from the above mentioned companies under section 248(2) of the Companies Act, 2013 for removal of its/their name (s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company (ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application (s) within such period for obtaining the status of a dormant company under section 455 of the Companies Act, 2013 or the company(ies) have obtained the status of dormant company, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.

(2) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above mentioned companies from the Register of Companies.

(3) Any person objecting to the proposed removal or striking off of name of the companies from the register of companies may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

> K.LATHA PARIMALA VADANA, ICLS Registrar of Companies,

Tamil Nadu, Coimbatore